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पुरु मंत्री (श्री नुपती मोहम्बद सईद): (क) से (ग) भारत सरकार की सम्पत्ति को छोड हर, जिनके लिए सेवा प्रभार देय है, दिल्लो नगर निगम के अंव में सभी भागि और भवती पर सम्पत्ति कर लगता है। तथापि 1000 रु तह की कर योग्य रिहायशे सम्पत्तियों को इसस

Protest by Punjab Immigrants against Doordarshan

137. SHRI K. V. THANGKABALU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

- (a) whether Government's attention has been drawn to news item which appeared in Jansatta, Hindi Daily, on 22nd February, 1990 to the effect that Punjab immigrants protested against Dordarshan for complete black-out of a news item concerning Punjab refugees; and
- lb) if so, what action Government have taken in this 'regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):, (a) and (b) Yes, Sir. Due to limited time available for news this item could not get precedence over other news items. However, Doordarshan has been telecasting programmes on Punjab from time to time, which include the problems of migrants also.

दिल्ली में होमगाडौँ को भलों का भगत न

138. श्री सुतील कुनार पट्टायक: क्या गृह मंत्री यह बताने की कृपा करेंगे

(क) क्या यह सच है कि दिल्ली में होमगार्ड कर्मवारियों को कई महोनों के विलम्ब के बाद भतों का भूगनान किया जा रहा है ?:

(ख) यदि हां, तो उसके क्या कराण

to Questions

(ग) इस विलम्ब संबचने के लिए सरकार क्या कदम उठाने का विचार रखते है ?

गृह संजी (श्री मुक्ती सोहम्मद सईद) : (क) से (ग) होमगार्डी को वैतन नहीं दिया जाता है, लेकिन जितने दिन उन्हें ड यहा पर बलाया जाता है, उतने दिनों के लिए उन्हें ड्यूटी भत्ता दिया जाना है होमगाई संगठनों का प्रशासन और उन्हें डपटी भत्ता देने का विषय दिल्ली प्रशा-सने का है। क्षमांडेन्ट जनरल, होमगार्ड, दिल्लों ने सूचित किया है कि इप्टा भत्ता देने में आम तौर पर से दो महीने का विलम्ब होता है, क्योंकि जिन संगठनों ने इनकी सेवाग्रों का इस्तेमाल किया, उनसे ड्यूटियों के बारे में सत्यापन रिपोर्ट और धन प्राप्त होने के बाद हो इय्टी भते की ब्रादायगी की जाती है। कमांखेन्ट जनरल, होमगाई, दिल्लों ने आग सूचित किया है कि विलम्ब को कम करने के लिए उपाय किए गए हैं।

Number of scheduled trips of certain DTc

- 139. DR. MOHD. HASHIM KIDWAI-Minister of SURFACE Will the TRANSPORT be pleased to state.-
- (a) what was the total number of scheduled trips on DAC 'route numbers 603 and 640 in January," 1988 and what is the present number thereof;
- (b) what was the total number of scheduled trips on route numbers 623 and 641 in May, 1987 and what is their present numbe'r;
- (c) what was the total number of scheduled trips on route number 660 in July, 1987 and what is its present numbet;
- (d) whether it is a fact that there has been manifold indrease in number of commuters from Vasant Vihar, Delhi since January, 1987, and

(e) if so, what^are the reasons for •reduction In the number of scheduled trips on the above routes and what steps are, being taken to restore the reduced trips so as to improve the situation?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY tJF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) to (c) The number of trips scheduled pep day foi the routes are as below:-

Route No.	January, 88	27-2-90
603	60	56
640	43	
		38
Route No.	May, 87	27-2-90
623	72	60
641	48	36
Route No.	July, 87	27-2-90
660	72	48

(d) and (e) The statistics regarding exact number of commuters undertaking bus journey from various stops are not maintained by Delhi Transport Corporation. The existing trips from Vasant Viha'r however cater to the requirements so that no commute is left out at the bus stop. The'Delhi Transport Corporation with its available number of buses has to meet the needs of entire city and trips are scheduled in such a way that the requirements are met to the maximum. The augmentation of its fleet is done every year. In 1988-89, 475 buses have been acquired. In the current year icquisition of 508 buses is on the an-riL

Iran's protest against Incidents iu Jammu and Kashmir

140. CHOWDHRY HARI SINGH; DR. RATNAKAR PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether it is a f^{ac}t that his visit to Iran, scheduled for January 29, 1990 was called off by Iran in protest against recent incidents in Jammu & Kashmir;
- (b) if so, what is Government's reaction thereto; and
- f'c) whethe'r Government propose to review its diplomatic relation with Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I K. GUJRAL). (a) and (b) The Fifth Session of the **indo-**Iranian Joint Commission, at Ministerial level, was schedule to take place in Tehran on January 29, 1990, The decision to defer the Joint Commission meeting was mutually arrived at by both sides, due to our preoccupation with the elections in India, and Iranian Government's preoccupation with the anniversary celebrations of the Islamic Revolution.

(c), Does not arise.

Khalsa Panchayats

141. CHOWDHRY HARI SINGH-DR. RATNAKAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the formation of Khalsa Panchayats on the 2nd Februry, 1990 at the Ma'nji Sahib Dewan Hall of the Golden Temple, Amritsar to run parallel Government at village levels in the whole Punjab; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED); (a) and (b) The Government are aware o? an -snnouncement